

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 28-01-2026 To 28-01-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	279/2026	ASHOK GHORUI AND ORS. Mobile:7003651349 Email:ADVOCATERIA.KUNDU@GMAIL.COM	RAI KUNDU	19-02-2026	ADVOCATE SIGNATURE REQUIRED IN PRESENTATION FORM
2	CO	309/2026	SANTANA ROY AND ANR. Mobile:9051373866 Email:SOHAILTARAFDAR@YAHOO.COM	ASIF SOHAIL TARAFDAR	20-02-2026	NO TYPED COPY OF HAND WRITTEN ORDERS ARE BEING PROVIDED WITH THE PETITION
3	CO	310/2026	SWAPAN KUMAR SAHA Mobile:8348627421 Email:ADVSUBHAJIT.LEGAL2024@GMAIL.COM	SUBHAJIT BARMAN	19-02-2026	OREDE TYPE COPIES NOT FOUND
4	CO	312/2026	DILIP SAHA Mobile:9830635233 Email:CHITTAPRIYA-116@YAHOO.CO.IN	CHITTAPRIYA GHOSH	19-02-2026	REQUIRED ADVOCATE SIGNATURE IN PRESENTATION FORM
5	CPAN	113/2026	SK SABIR Mobile:9088203041 Email:KUNDUDEBASISH83@GMAIL.COM	DEBASISH KUNDU	19-02-2026	CHIEF JUSTICE ADDRESSING WRONG
6	CRM (A)	243/2026	XXXX AND ANR. Mobile:6289766406 Email:BANERJEEARKADEV02@GMAIL.COM	ARKADEV BANERJEE	19-02-2026	1) ATTACH DEPONENT I.D CARD
7	CRM (A)	252/2026	SITAL MRIDHA @ HARI MRIDHA Mobile:9971149554 Email:SUSNIGDHOBHATTACHARYYA@GMAIL.COM	SUSNIGDHO BHATTACHARYYA	19-02-2026	1) CLARIFICATION NEEDED REGARDING YEAR OF P.S CASE AT WHOLE PETITON WHERE PS DETAILS MENTIONED (2024/2025)
8	CRM(M)	141/2026	MANNA BALA Mobile:9748214133 Email:ADVSHRUTIMUKHOPADHYAY@GMAIL.COM	SHRUTI MUKHOPADHYAY	19-02-2026	1) VICTIM GIRL FATHER AND MOTHER AND OTHER RELATIVES NAMES AND DETAILS HAVE BEEN DISCLOSED IN PETITION AND ANNEXURES ... PREVIOUS OBJECTION NOT BEING COMPLIED PROPERLY
9	CRM(M)	192/2026	SARMILA BEGAM SK @ SARMILA BEGAM KHATUN @ MAJU KI BIBI Mobile:9830656205 Email:UDAYC638@GMAIL.COM	SADIA PARVEEN	19-02-2026	3) V.G. HUSBAND NAME STILL NOT MASKED IN SOME PAGES AND IN SOME PAGES V.G. HUSBAND NAME STILL READABLE EVEN AFTER MASKING
10	CRM(M)	215/2026	SASHIKANTA DAS	SUBRATA	19-02-2026	1) CLARIFICATION NEEDED AS IN SOME

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9830283602 Email:BHATTACHARJYA.ADV.HC@GMAIL.COM	BHATTACHARJYA		PAGES PETITIONER IDENTITY HAS BEEN MASKED AND SOME PAGES IT IS NOT. ... 2)IN SOME ANNEXURES V.G. IDENTITY STILL READABLE EVEN AFTER MASKING
11	CRM(M)	227/2026	DEBABRATA MONDAL Mobile:9674998109 Email:ADV.CHOWDHURYC@GMAIL.COM	CHANDNI CHOWDHURY	19-02-2026	CLARIFICATION NEEDED REGARDING LD TRIAL COURT CASE TYPE MENTIONED IN PETITION
12	CRM (NDPS)	167/2026	KHOKAN KASIM @ KASHEM Mobile:9064469199 Email:MANOJITDEBNATH.IN@GMAIL.COM	MANOJIT DEBNATH	19-02-2026	WRONG DECLARATION IN 2ND PARA
13	CRM (NDPS)	169/2026	SUBHRANIL TALUKDAR Mobile:7596013665 Email:APASSOCIATESADV@GMAIL.COM	ASHOK PANDEY	19-02-2026	MENTION NDPS CASE NO AS PER CERTIFIED COPY IN 1ST PARA
14	CRM (NDPS)	173/2026	ARIJUL GAZI Mobile:9433140253 Email:CHOUDHURYASHOK58@GMAIL.COM	ASHOK KUMAR CHOWDHURY	19-02-2026	VAKALATNAMA NOT BEING ACCEPTED BY LD ADVOCATE
15	CRR	259/2026	DIGJOY BISWAS AND OTHERS Mobile:9830633637	PIALI SANTRA	19-02-2026	1. VICTIM IDENTITY DISCLOSE IN THIS PETITION. 2. PETITIONER NO. 1 NAME MISMATCH
16	CRR	317/2026	AVIJIT DAS Mobile:9330228613 Email:DIPANKAR6767@GMAIL.COM	DIPANKAR DAS	19-02-2026	CASE TYPE WRONG AND CHIEF ADDRESSING WRONG MENTIONED IN THIS PETITION
17	CRR	328/2026	TAPAN ROY Mobile:9831684392	SATRAJIT SINHA ROY	19-02-2026	PETITIONER NAME MISMATCH IN THIS PETITION
18	FMAT	28/2026	M/S. SATYAM INFRA PROJECT AND ANR. Mobile:7278727043 Email:UDDIPANBANERJEE@YAHOO.IN	UDDIPAN BANERJEE	19-02-2026	WRONG CASE TYPE
19	MAT	129/2026	ASGAR ALI AND ORS. Mobile:9674062587 Email:PAULKALPITA8@GMAIL.COM	KALPITA PAUL	19-02-2026	LIST OF PAPER ISSUE
20	WPA	1671/2026	MINTU PRAMANICK Mobile:9007211476 Email:ADVOCATEDEBASISSUR@GMAIL.COM	DILIP KUMAR DAS	19-02-2026	RESPONDENT 1,3 STATE MISSING
21	WPA	1708/2026	DEBALA GUIN AND ANR. Mobile:9239314051 Email:SKMOINUDDIN390@GMAIL.COM	SK. MOINUDDIN	19-02-2026	ALL PETITIONERS SIGN NEED TO BE PRESENT IN VAKALATNAMA

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
22	WPA	1769/2026	SMT. PARBATI MISRA Mobile:9830179711 Email:SUBHASISDY74@YAHOO.COM	SUBHASIS DEY	19-02-2026	DISTRICT OF RESPONDENT 1,6 MISSING
23	WPA	1809/2026	SATYANARAYAN BHAKAT Mobile:9830661177 Email:SHIBAISHCHATTERJI@GMAIL.COM	SHIBASIS CHATTERJEE	19-02-2026	SHORT LIST OF DATES PAGE MISSING,INDEX NOT FILLED UP
24	WPA	1812/2026	MAMTAZ BIBI MOLLA Mobile:7044791843 Email:SUSMITA06121997@GMAIL.COM	SUSMITA DAS	19-02-2026	1.SHORT LIST OF DATE IS MISSING. 2. PITITIONER NAME MISMATCH IN AFFIDAVIT.
25	WPA	1827/2026	FARID AHMAD BAKHS Mobile:7980959436 Email:RIYA.ANTARA007@GMAIL.COM	ANTARA DAS	19-02-2026	PITITIONER AND RESPONDENTS DISTRICT MISSING.
26	WPA	1907/2026	SMT. PRIYANKA DAS Mobile:9748899171	JYOTI SINGH	19-02-2026	SUBJECT CATEGORY CODE DOES NOT TALLY WITH COURT.
27	WPA	1909/2026	SMT. PUJA DAS @ PUJA DAS MANNA Mobile:9748899171	JYOTI SINGH	19-02-2026	SUBJECT CATEGORY CODE DOES NOT TALLY WITH COURT.
28	WPA	1914/2026	JHILIK MAITY Mobile:7318998275 Email:CHOWDHURYRITAM51@GMAIL.COM	RITAM CHOWDHURY	19-02-2026	PITITIONER NAME MISMATCH WITH SIGNATURE.
29	WPA(P)	36/2026	HABIBUR RAHAMAN ANSARY Mobile:7076115231 Email:MASOOQRAHMAN007@GMAIL.COM	ROBIUL ISLAM	19-02-2026	RESPONDENT PIN IS MISING IN BOTH COPIES
30	WP.ST	20/2026	SANJAY ROUTH Mobile:8240519965 Email:ADVKULSUMKANIZRAHAMAN786@GMAIL.COM	KANIZ KULSUM	19-02-2026	1.INDEX NOT FILLED UP IN BOTH COPIES 2. ADV. SIGN IS MISSING AT 2ND JUDGES COPY
31	WP.ST	21/2026	DILIP DANGAR Mobile:9903000288 Email:ADVOCATE.ASITMUKHERJEE@GMAIL.COM	ASIT BARAN MUKHERJEE	19-02-2026	XEROX COPY OF ORDER MUST BE ATTACHED TO BOTH COPIES